

ORISSA HIGH COURT**FILING REPORT AS ON :10/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0001130/2021	SAMIR MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUDARI /38 /2020 () //
2	BLAPL/0001131/2021	SHISHIR KUMAR NAIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUNDARGARH SADAR /170 /2020 () //
3	BLAPL/0001132/2021	AMIT NAYAK VS LIVINUS KINDO	MAHES DAS VS	TUMUDIBANDHA /2 /2021 () //
4	BLAPL/0001133/2021	SAMUEL @ SAMAL DIGAL VS STATE OF ODISHA	RABINDRA NATH BARIK VS	BHANJANAGAR /654 /2020 () //
5	BLAPL/0001134/2021	JUDHISTIR MAHARANA VS LIVINUS KINDO	SRINIVAS MOHANTY VS	PURUNAKATAK /150 /2020 () //
6	BLAPL/0001135/2021	ARVINDAA RAY @ YADAV VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHAMAKHANDI /158 /2020 () //
7	BLAPL/0001136/2021	FALGUNI @ AKASH SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /181 /2020 () //
8	BLAPL/0001137/2021	SUKESH SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /4 /2021 () //
9	BLAPL/0001138/2021	SANTOSH KUMAR BEHERA @ TIKI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHAULIAGANJA /353 /2020 () //
10	BLAPL/0001139/2021	JUGA KISHORE SANANGI @ JUGAL SANANGIPARTHA SARATHI DAS VS STATE OF ODISHA	VS	KANJIPANI /46 /2020 () //
11	BLAPL/0001140/2021	MANOJ KUMAR NAYAK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	/ /0 () //

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12	BLAPL/0001141/2021	PINTU PENTHEI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /106 /2020 () //
13	BLAPL/0001142/2021	ANIL HIAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SUNABEDA /168 /2020 () //
14	BLAPL/0001143/2021	ANANDA MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /257 /2020 () //
15	BLAPL/0001144/2021	DIPU @ KALU KHATUA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	JAGATPUR /394 /2020 () //
16	BLAPL/0001145/2021	SANJIT SINGH VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /43 /2021 () //
17	BLAPL/0001146/2021	BIKRAM HARIJAN @ HIAL VS STATE OF ODISHA	J.N.PANDA VS	LANJIGARH /49 /2020 () //
18	BLAPL/0001147/2021	SURESH GAJENDRA @ BALA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CUTTACK SADAR /103 /2020 () //
19	BLAPL/0001148/2021	UMESH DANDASANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /94 /2020 () //
20	BLAPL/0001149/2021	CHAGALA @ CHINMAYA BHUIYAN @ BHUYAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /77 /2020 () //
21	BLAPL/0001150/2021	MANJARI GHADAI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ /0 () //
22	BLAPL/0001151/2021	LAXMAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /199 /2020 () //
23	BLAPL/0001152/2021	NIRANJAN SAHU	BIMAL KESHARI DASH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001153/2021	RAMA CHANDRA BEHERA	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001154/2021	KARNAM RAMAKRISHNA	S.S.RAY (2)	KASINAGAR /59 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001155/2021	ASHOK KUMAR SAHU	PRAVASH CHANDRA JENA	JALESWAR /36 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001156/2021	TRINATH PRADHAN	BIJAYA KUMAR RAGADA	ASTARANGA /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001157/2021	BABU @ AMIT NAIK @ AMIT KUMAR NAIK	SATYA RANJAN MULLA	ANGUL TOWN /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001158/2021	SUGRIBA JAL	SATYA RANJAN MISHRA (4)	DHARAMGARH /7 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001159/2021	SRIRAJ PATRA @ BABU	SANJAY KUMAR PATTANAIAK	BIDANASI /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001160/2021	PRAVAT BISWAL @ MITU	SUNIL KUMAR PANDA	KRUSHNA PRASAD /75 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001161/2021	RINKU @ MAHESH NANDA	SUNIL KUMAR PANDA	ULLUNDA /6 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001162/2021	AKASH TARAI	AMULYA RATNA PANDA	BADACHANA /382 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001163/2021	PRATAP BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /3 /2021
		VS	VS	()

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35	BLAPL/0001164/2021	STATE OF ODISHA RAJESH KUMAR SAHOO VS	JANGYA PRKASH PARIDA VS	// KHANDAGIRI P.S. /727 /2020 ()
36	BLAPL/0001165/2021	STATE OF ODISHA KANISTHA PRADHAN VS	PRAHALLADA SAHU VS	// PHULBANI SADAR /3 /2021 ()
37	BLAPL/0001166/2021	STATE OF ODISHA TARESWAR PENTHOI VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /219 /2020 ()
38	BLAPL/0001167/2021	STATE OF ODISHA AKSHAYA BALIARSINGH VS	RAJESH MOHAPATRA VS	// JANKIA P.S. /266 /2020 ()
39	BLAPL/0001168/2021	STATE OF ODISHA SASHIDHAR NAG @ BARU VS	SATYA NARAYAN MISHRA (4) VS	// BODEN /105 /2020 ()
40	BLAPL/0001169/2021	STATE OF ODISHA SHIVA KUMAR VS	PRASANTA KUMAR NANDA VS	// CHAMAKHANDI /158 /2020 ()
41	BLAPL/0001170/2021	STATE OF ODISHA MAHAMMAD SAGIR VS	JAGABANDHU SAHU VS	// PADAMPUR /282 /2020 ()
42	BLAPL/0001171/2021	STATE OF ODISHA MITHUN GHADEI VS	SABYASACHI MISHRA VS	// JATNI P.S. /379 /2020 ()
43	BLAPL/0001172/2021	STATE OF ODISHA PADMAN HANS VS	AMIT PRASAD BOSE VS	// LATHOR /96 /2020 ()
44	BLAPL/0001173/2021	STATE OF ODISHA RAMAKRUSHNA KUMBHAR VS	AMIT PRASAD BOSE VS	// BELPARA /213 /2020 ()
45	BLAPL/0001174/2021	STATE OF ODISHA SUSAMA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// BARIPADA TOWN /955 /2020 () //

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46	BLAPL/0001175/2021	MANOJ KISAN VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BARKOTE /20 /2021 () //
47	BLAPL/0001176/2021	RANJITA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
48	BLAPL/0001177/2021	DURYODHAN PATEL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 () //
49	BLAPL/0001178/2021	BABI @ SATRUGHNA SWAIN @ SATRUGHAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /114 /2020 () //
50	BLAPL/0001179/2021	SADHU MUDULI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
51	BLAPL/0001180/2021	HINA @ SANKAR GOUDA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BADAGADA /171 /2014 () //
52	CMP/0000075/2021	AKSHYA KUMAR SWAIN VS PRAVA DAS	BIBEKANANDA BHUYAN VS	// () //
53	CMP/0000076/2021	RAMA CHANDRA PANDA VS MOHAN CHARAN PANDA	BIBEKANANDA BHUYAN VS	// () //
54	CONTC/0000988/2021	SHISHIR KUMAR KAR VS COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// () //
55	CONTC/0000989/2021	DEBENDRA KUMAR PANDA VS COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// () //
56	CONTC/0000990/2021	SARAT KUMAR MISHRA VS COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT.	HEMANTA KUMAR ROUT VS	// () //
57	CONTC/0000991/2021	BIRAJINI NISHANK	HEMANTA KUMAR ROUT	//

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		VS	VS	0
58	CONTC/0000992/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. MAKAR CHARAN SAHANI	HEMANTA KUMAR ROUT	//
		VS	VS	0
59	CONTC/0000993/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. RABINDRA KUMAR PALATA	HEMANTA KUMAR ROUT	//
		VS	VS	0
60	CONTC/0000994/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. BATAKRISHNA DAS	HEMANTA KUMAR ROUT	//
		VS	VS	0
61	CONTC/0000995/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. BIJAYA KUMAR MOHANTY	HEMANTA KUMAR ROUT	//
		VS	VS	0
62	CONTC/0000996/2021	COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT. DINABANDHU PARIDA	HEMANTA KUMAR ROUT	//
		VS	VS	0
63	CONTC/0000997/2021	COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT. NARAYAN PRADHAN	ADV	//
		VS	VS	0
64	CONTC/0000998/2021	BISWANATH NILAMBARM PUSPALATA BEHERA	ADV	//
		VS	VS	0
65	CONTC/0000999/2021	ABHAY GOLAP ROUT	ADV	//
		VS	VS	0
66	CONTC/0001000/2021	ABHAY DILIP KUMAR JENA	ADV	//
		VS	VS	0
67	CONTC/0001001/2021	PRADIPTA KUMAR MOHAPATRA MANOJ KUMAR MANDAL	ADV	//
		VS	VS	0
68	CONTC/0001002/2021	SURENDRA KUMAR SARMILA NANDI	ADV	//
		VS	VS	0

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		DR. TAMASARANI DASMOHAPATRA		//
69	CONTC/0001003/2021	SNEHALATA HOTA	ADV.	//
		VS	VS	0
		PRINCIPAL SECSRETARY TO GOVERNMENT, S.C. AND S.T. DEVELOPMENT DEPT.		//
70	CONTC/0001004/2021	SANGHAMITRA RATH	ADV.	//
		VS	VS	0
		SASWATA MISHRA		//
71	CONTC/0001005/2021	JAYANTA KU.MOHANTY	ADV.	//
		VS	VS	0
		ABHAYA BISWAL		//
72	CONTC/0001006/2021	BASANTA KUMAR SWAIN	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
73	CONTC/0001007/2021	SUDARSAN SAHOO	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
74	CONTC/0001008/2021	SUKADEV NAYAK	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
75	CONTC/0001009/2021	AMIYA KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		SATYABRATA SAHU		//
76	CONTC/0001010/2021	UMESH CHANDRA MISHRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
77	CONTC/0001011/2021	BAYA MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		RAJENDRA KUMAR PATTNAIK		//
78	CONTC/0001012/2021	BUTI PATEL @ MALI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		RAJENDRA KUMAR PATTNAIK		//
79	CONTC/0001013/2021	TIKA MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		RAJENDRA KUMAR PATTNAIK		//

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80	CONTC/0001014/2021	PRAVAT CHANDRA BARIK VS G. MATHI VATHANAN	ABHILASH MISHRA VS	// 0 //
81	CONTC/0001015/2021	DIBAKAR SAHOO VS PRAKASH KUMAR BEHERA	ADV VS	// 0 //
82	CONTC/0001016/2021	MAHESWAR BARIK VS BISHNUPADA SETHY	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
83	CONTC/0001017/2021	BHASKAR CHANDRA SAHOO VS SANTOSH NIALA	ADV VS	// 0 //
84	CONTC/0001018/2021	GANESH CHANDRA KUND VS DR. PAWAN KUMAR AGRAWAL	JAYDEEP PAL VS	// 0 //
85	CONTC/0001019/2021	BUTE DIGAL VS ANURADHA MALLICK	ADV VS	// 0 //
86	CONTC/0001020/2021	MANDODARI BISWAL @ BULU BISWAL VS BIJAYA CHANDRA PRADHAN	ADV VS	// 0 //
87	CONTC/0001021/2021	KANHU CHARAN BARIK VS COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, RURAL DEVELOPMENT DEPT.	ADV VS	// 0 //
88	CRLA/0000086/2021	DIPAK MANDAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /60 /2018 0 //
89	CRLA/0000087/2021	BAPUN SAHOO @ BAPI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KIAKATA /40 /2020 0 //
90	CRLA/0000088/2021	DEBASIS NAIK @ DEBASISH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KISINDA /61 /2019 0 //
91	CRLMA/0000042/2021	ASHOK KUMAR SINGH	ADV.	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMA/0000043/2021	DEBASIS DAGARA	ABHAS MOHANTY	EOW,BHUBANESWAR /21 /2019
		VS	VS	()
		STATE OF ORISSA		//
93	CRLMC/0000234/2021	SRIKANT DAS	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0000235/2021	KARNNA BEHERA	SURYAKANTA DWIBEDI	TALASARI MARINE /63 /2019
		VS	VS	()
		STATE OF ORISSA		//
95	CRLMC/0000236/2021	TRINATH SETHI	S.K.PRADHAN (3)	DASPALLA /28 /2009
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0000237/2021	GOURAV PRASAD	SEKH ZAKIR HUSSAIN	SUNDARGARH TOWN /230 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0000238/2021	MANOJ MOHANTY @ MANOJ KUMAR MOHANTY	RAMANI KANTA PATTANAIAK	LALBAG /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0000239/2021	NIRUPAMA BEHERA	SANJAY KUMAR PRADHAN	MAHILA (BERHAMPUR) /92 /2011
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000274/2021	LOKESH PATRO	SANGRAMJEET SENAPATI	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE		//
100	CRLMP/0000275/2021	CHINTAMANI DAS	NARESH CH. JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000276/2021	BIRANCHI NARAYAN MISHRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000277/2021	DEEPAK KINDO	BINI MISHRA	/ /0
		VS	VS	()

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103	CRLMP/0000278/2021	UNION OF INDIA SUMITRA SAHU VS	SOUGAT DASH VS	// CAPITAL P.S. /217 /2019 ()
104	CRLMP/0000279/2021	STATE OF ODISHA ABHILIPSA PARIJA VS	SUJIT KUMAR DAS VS	// / /0 ()
105	CRLMP/0000280/2021	STATE OF ODISHA DEBA PRAKASH MOHAPATRA VS	SOUMENDRA PATTNAIK VS	// / /0 ()
106	CRLMP/0000281/2021	STATE OF ODISHA SRIDHAR NAYAK VS	SUSANTA KU. MISHRA VS	// / /0 ()
107	CRLMP/0000282/2021	STATE OF ODISHA PURNA CHANDRA DORA VS	SAROJ RANJAN SUBUDHI VS	// / /0 ()
108	CRLMP/0000283/2021	STATE OF ODISHA LALU PRASAD ODANDRA VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
109	CRLMP/0000284/2021	STATE OF ODISHA GANGADHARA MALIK VS	DIPTENDU SUNDAR RAY VS	// / /0 ()
110	CRLREV/0000055/2021	STATE OF ODISHA KRUPASINDHU SAHU VS	H.S.MISHRA VS	// BOLANGIR SADAR /194 /2013 ()
111	CRLREV/0000056/2021	STATE OF ODISHA KAMAL GIRI GOSWMI VS	BIBHUDUTTA BISWAL VS	// BADACHANA /9 /2015 ()
112	CRLREV/0000057/2021	STATE OF ODISHA MIHIR KUMAR SWAIN VS	PRAVAT KUMAR BISWAL VS	// / /0 ()
113	MACA/0000078/2021	BISHNUPRIYA SWAIN NATIONAL INSURANCE COMPANY LTD. VS ANUP DAS	RAMANI RANJAN MOHANTY VS	// / /0 ()

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114	RPFAM/000008/2021	KRISHNA DAS VS PRATIMA DAS	PRIYA RANJAN SINGH VS	// 0 //
115	RSA/000013/2021	MRUDULA RAY VS JAGDISH MANDAL	MAHESWAR MOHANTY VS	// 0 //
116	RSA/000014/2021	PURNA CH.BEHERA VS SABITARANI NAYAK	SUDARSAN BEHERA VS	// 0 //
117	RVWPET/000038/2021	STATE OF ODISHA VS BIMBADHAR BEHURA	SR.S.C. (S AND ME) VS	// 0 //
118	TRP(C)/000042/2021	SWARNA PRAVA SUBUDHI VS SUSANTA SAHU	KSHIROD KUMAR PAHIL VS	// 0 //
119	TRP(C)/000043/2021	MUKTAMANI BEHERA VS KARTIK CH.BEHERA	PRADEEP KUMAR DAS VS	// 0 //
120	TRP(C)/000044/2021	MAMATA MAHALIK VS NIRAKAR MAHALIK	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
121	WA/0000152/2021	PUSPANJALI JENA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
122	WA/0000153/2021	STATE OF ODISHA VS SUDHANSU PATEL	JYOTI PRAKASH PATNAIK (A.G.A.) VS	// 0 //
123	WP(C)/0005360/2021	PRIYESH KUMAR RAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
124	WP(C)/0005361/2021	SUDHAPRIYA SENAPATI VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0005362/2021	BISWASRITA PATTANAIAK	ACHYUTANANDA PATTANAIAK	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0005363/2021	SHIBA PRASAD PANDA	KEDAR CHANDRA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0005364/2021	SRADHANJALI MISHRA	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0005365/2021	NEURON HS SCHOOL OF SCIENCE AND TECHNOLOGY	SOMNATH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0005366/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		KHETRABASI PANDA		//
130	WP(C)/0005367/2021	DEBASISH SEN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0005368/2021	PRAMOD KUMAR RATH	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0005369/2021	JITENDRA KUMAR PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0005370/2021	JITENDRA KUMAR PRADHAN	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0005371/2021	PRABIRA KUMAR BISWAL	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0005372/2021	DR. RAJASHREE MISHRA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0005373/2021	PRADEEP KUMAR SAHOO	SUSANTA KUMAR SAHU	//
		VS	VS	0

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137	WP(C)/0005374/2021	THE REGISTRAR, OAT, BBSR BABUBAL BHAINSA VS	SUSANTA KUMAR SAHU VS	// // 0
138	WP(C)/0005375/2021	THE REGISTRAR, OAT, BBSR MATHURA CHHURA VS	SUSANTA KUMAR SAHU VS	// // 0
139	WP(C)/0005376/2021	THE REGISTRAR, OAT, BBSR KARTIK PRASAD KECHHU VS	SUSANTA KUMAR SAHU VS	// // 0
140	WP(C)/0005377/2021	THE REGISTRAR, OAT, BBSR GLORIA ASHA BUD VS	SUSANTA KUMAR SAHU VS	// // 0
141	WP(C)/0005378/2021	THE REGISTRAR, OAT, BBSR KUBER KUMAR PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
142	WP(C)/0005379/2021	THE REGISTRAR, OAT, CUTTACK TRAILOKYANATH MOHAPATRA VS	SUSANTA KUMAR SAHU VS	// // 0
143	WP(C)/0005380/2021	THE REGISTRAR, OAT, BBSR GIRIJA PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
144	WP(C)/0005381/2021	THE REGISTRAR, OAT, BBSR DINESH CHANDRA PATEL VS	SUSANTA KUMAR SAHU VS	// // 0
145	WP(C)/0005382/2021	THE REGISTRAR, OAT, BBSR GAJENDRA BEURA VS	PITAMBAR JENA VS	// // 0
146	WP(C)/0005383/2021	STATE OF ODISHA SHANKARSAN PRADHAN VS	SUBASH CHANDRA SATAPATHY VS	// // 0
147	WP(C)/0005384/2021	STATE OF ODISHA B.KANTA RAO VS	MD.RIAZ VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0005385/2021	HARAPRASAD MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
149	WP(C)/0005386/2021	SASWATA PRIYADARSHI PADHI VS VICE CHANCELLOR, BPUT	NITYANANDA BEHURIA VS	// 0 //
150	WP(C)/0005387/2021	DHABLESWAR PATTANAIAK VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
151	WP(C)/0005388/2021	MADAN SAHOO VS STATE OF ODISHA	P.K.DEO VS	// 0 //
152	WP(C)/0005389/2021	PRASANT KUMAR NAYAK VS UNION OF INDIA	K.C.RAJGURU MOHAPATRA VS	// 0 //
153	WP(C)/0005390/2021	AJAY KUMAR DALAI VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
154	WP(C)/0005391/2021	SHARAT KUMAR SUNDARAY VS TAHASILDAR, JATNI	MANORANJAN ACHARYA VS	// 0 //
155	WP(C)/0005392/2021	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
156	WP(C)/0005393/2021	RAJ KISHOR SAHOO VS STATE OF ODISHA	DURGAPRASAD JENA VS	// 0 //
157	WP(C)/0005394/2021	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
158	WP(C)/0005395/2021	PRAFULLA KUMAR PATEL VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
159	WP(C)/0005396/2021	SOUMENDRA KUMAR BARIK	SHARMISTHA SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0005397/2021	STATE OF ODISHA LINGARAJ PADHY	PRASANNA KUMAR MISHRA	//
		VS	VS	0
161	WP(C)/0005398/2021	COLLECTOR AND DM, RAYAGADA BASANTA KUMAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
162	WP(C)/0005399/2021	STATE OF ODISHA DIPTI KUMAR MAHANTA	NIRMAL RANJAN ROUTRAY	//
		VS	VS	0
163	WP(C)/0005400/2021	UNION OF INDIA KISHOR KUMAR KAYASTHA	SHARMISTHA SAMAL	//
		VS	VS	0
164	WP(C)/0005401/2021	STATE OF ODISHA DILLIP KUMAR SATAPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
165	WP(C)/0005402/2021	STATE OF ODISHA PRADEEP KUMAR MALLICK	SHARMISTHA SAMAL	//
		VS	VS	0
166	WP(C)/0005403/2021	STATE OF ODISHA KUMUDA CHANDRA MOHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
167	WP(C)/0005404/2021	STATE OF ODISHA KRUSHNA CHANDRA SARAN	SHARMISTHA SAMAL	//
		VS	VS	0
168	WP(C)/0005405/2021	STATE OF ODISHA MAGMA FINCORP LTD.	JAYDEEP PAL	//
		VS	VS	0
169	WP(C)/0005406/2021	STATE TRANSPORT AUTHORITY SANTOSH KUMAR PRADHAN	SUSHANTA KU. JOSHI	//
		VS	VS	0
170	WP(C)/0005407/2021	STATE OF ODISHA AAUSWT (AIGINIA ALUGADI UTHADOKANI SUSHANTA KU. JOSHI TRUST)	SUSHANTA KU. JOSHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0005408/2021	STATE OF ODISHA TVS CREDIT SERVICES LTD. VS	JAYDEEP PAL VS	// // 0
172	WP(C)/0005409/2021	STATE TRANSPORT AUTHORITY SHASHI BHUSAN MEHERA VS	ANIL KUMAR DAS VS	// // 0
173	WP(C)/0005410/2021	STATE OF ODISHA PRAHALLAD BEHERA VS	ANIL KUMAR DAS VS	// // 0
174	WP(C)/0005411/2021	STATE OF ODISHA SK. SANALLA VS	BHASKAR CHANDRA PANDA VS	// // 0
175	WP(C)/0005412/2021	THE I.G.R. ODISHA, CUTTACK KAILASH CHANDRA PRADHAN VS	K.K.SWAIN VS	// // 0
176	WP(C)/0005413/2021	STATE OF ODISHA PRAFULLA KUMAR BHOLA VS	PRADEEP KUMAR KHUNTIA VS	// // 0
177	WP(C)/0005414/2021	COLLECTOR AND DM, DHENKANAL SHAIKH NAZRUL MAHAMMAD VS	K.K.SWAIN VS	// // 0
178	WP(C)/0005415/2021	STATE OF ODISHA ARUN KUMAR DASH VS BDA	SUMITRA MOHANTY VS	// // 0 //
179	WP(C)/0005416/2021	M/S NARAYAN PHARMACEUTICALS PVT LTD VS	TARINEE PRASAD TRIPATHY VS	// // 0
180	WP(C)/0005417/2021	STATE OF ODISHA SANTOSH KUMAR KALET VS	SAILABALA JENA VS	// // 0
181	WP(C)/0005418/2021	STATE OF ODISHA PRAKASH CHANDRA JENA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0005419/2021	KAILASH CHANDRA MAHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
183	WP(C)/0005420/2021	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
184	WP(C)/0005421/2021	PRATAP KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
185	WP(C)/0005422/2021	BANAMALI DAKUA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
186	WP(C)/0005423/2021	SUSANTA KUMAR DASH VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
187	WP(C)/0005424/2021	BINATI SAHOO VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
188	WP(C)/0005425/2021	DIBAKAR MUDULI VS DY. COMMISSIONER OF POLICE	ANTARYAMI SWAIN VS	// 0 //
189	WP(C)/0005426/2021	PURNIMA SETHI VS SECY., S.C. AND S.T. DEVELOPMENT	LAXMAN BHOI VS	// 0 //
190	WP(C)/0005427/2021	PABITRA PARIAD VS STATE OF ODISHA	ANTARYAMI SWAIN VS	// 0 //
191	WP(C)/0005428/2021	URMILA ROUT VS DIRECTOR, F.W. DEPT.	RASHMI KANTA ACHARYA VS	// 0 //
192	WP(C)/0005429/2021	K.BADRI NARAYAN PATRO VS UNION OF INDIA	UMESH CHANDRA PATNAIK VS	// 0 //
193	WP(C)/0005430/2021	BHARATIYA BIKASH PARISAD	R.R.DAS	//

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FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0005431/2021	PRINCIPAL SECY. TO GOVT. N.JAGADISH RAO	SUBRAT SATPATHY	//
		VS	VS	0
195	WP(C)/0005432/2021	COLLECTOR CUM DM, GANJAM PADMAJA MOHANTY	SATYAJIT SAMAL	//
		VS	VS	0
196	WP(C)/0005433/2021	STATE OF ODISHA SARAT CHANDRA SAMANTARAY	SATYAJIT SAMAL	//
		VS	VS	0
197	WP(C)/0005434/2021	STATE OF ODISHA GOPAL KRUSHNA NAYAK	SATYAJIT SAMAL	//
		VS	VS	0
198	WP(C)/0005435/2021	STATE OF ODISHA SANDHYARANI DAS	SATYAJIT SAMAL	//
		VS	VS	0
199	WP(C)/0005436/2021	STATE OF ODISHA SURENDRA BHANJA	SATYAJIT SAMAL	//
		VS	VS	0
200	WP(C)/0005437/2021	STATE OF ODISHA RAMESH CHANDRA ROUTH	SATYAJIT SAMAL	//
		VS	VS	0
201	WP(C)/0005438/2021	STATE OF ODISHA IDCOL	SOMANATH MISHRA	//
		VS	VS	0
202	WP(C)/0005439/2021	ASSISTANT PROVIDENT FUND COMMISSIONER, JITENDRA KUMAR PANIGRAHI	SATYAJIT SAMAL	//
		VS	VS	0
203	WP(C)/0005440/2021	STATE OF ODISHA GIRIDHARI PATRA	SATYAJIT SAMAL	//
		VS	VS	0
204	WP(C)/0005441/2021	STATE OF ODISHA RATIKANTA DAS	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0005442/2021	STATE OF ODISHA PUSPALATA PATRA VS	SATYAJIT SAMAL VS	// // 0
206	WP(C)/0005443/2021	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	SATYAJIT SAMAL VS	// // 0
207	WP(C)/0005444/2021	STATE OF ODISHA KALPANA NAYAK VS	ABHIRAM SWAIN VS	// // 0
208	WP(C)/0005445/2021	STATE OF ODISHA BIRA KISHOR PANDA VS	SATYAJIT SAMAL VS	// // 0
209	WP(C)/0005446/2021	STATE OF ODISHA PRADEEP KUMAR ROUT VS	SATYAJIT SAMAL VS	// // 0
210	WP(C)/0005447/2021	STATE OF ODISHA DHANURJAYA MOHANTY VS	SATYAJIT SAMAL VS	// // 0
211	WP(C)/0005448/2021	STATE OF ODISHA BATA KRUSHNA NAIK VS	SHIVSANKAR MOHANTY VS	// // 0
212	WP(C)/0005449/2021	STATE OF ODISHA MADAN MOHAN KUND VS	SATYAJIT SAMAL VS	// // 0
213	WP(C)/0005450/2021	STATE OF ODISHA GANESH SWAIN VS	SATYAJIT SAMAL VS	// // 0
214	WP(C)/0005451/2021	STATE OF ODISHA ISHWAR CHANDRA PRUSTY VS	SATYAJIT SAMAL VS	// // 0
215	WP(C)/0005452/2021	STATE OF ODISHA SADASIBA PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0005453/2021	RAJENDRA SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
217	WP(C)/0005454/2021	SANJEEB SINGH VS CHAIRMAN SUB ORDINATE STAFF SELECTION COMMISSION,	PRASANNA KUMAR MOHANTY VS	// 0 //
218	WP(C)/0005455/2021	N.SUJATA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
219	WP(C)/0005456/2021	SMRUTI RANJAN MOHANTY VS UNION OF INDIA	PRASANTA KUMAR JENA VS	// 0 //
220	WP(C)/0005457/2021	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
221	WP(C)/0005458/2021	NIBEDITA ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
222	WP(C)/0005459/2021	ASHOK KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
223	WP(C)/0005460/2021	KHAGAPATI BEHERA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
224	WP(C)/0005461/2021	NINAMANI ACHARYA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
225	WP(C)/0005462/2021	BASUDEV NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
226	WP(C)/0005463/2021	DEVENDRANATH DAS VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
227	WP(C)/0005464/2021	ABHAYA KUMAR SWAIN	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0005465/2021	PRAFULLA KUMAR JENA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0005466/2021	ABHAYA KUMAR MOHARANA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005467/2021	BAIDYANATH SWAIN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005468/2021	GOLEKHA CHANDRA LENKA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005469/2021	PRAVASH KUMAR KHUNTIA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005470/2021	BHIMASEN SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0005471/2021	SEEMA JENA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005472/2021	NIRANJAN MISHRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005473/2021	HEMANTA KUMAR DAS	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005474/2021	BHAJA KRUSHNA MALLICK	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005475/2021	PRANAKRUSHNA NAYAK	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0005476/2021	STATE OF ODISHA HIMANSU KUMAR DAS VS	SATYAJIT SAMAL VS	// // 0
240	WP(C)/0005477/2021	STATE OF ODISHA DRAUPADI PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// // 0
241	WP(C)/0005478/2021	STATE OF ODISHA ADWAIT CHARAN TRIPATHY VS	SATYAJIT SAMAL VS	// // 0
242	WP(C)/0005479/2021	STATE OF ODISHA RAGHUNATH BARIK VS	SATYAJIT SAMAL VS	// // 0
243	WP(C)/0005480/2021	STATE OF ODISHA AKSHYA KUMAR NAYAK VS	SATYAJIT SAMAL VS	// // 0
244	WP(C)/0005481/2021	STATE OF ODISHA ANNAPURNA BIHAREE VS	SATYAJIT SAMAL VS	// // 0
245	WP(C)/0005482/2021	STATE OF ODISHA MADAN MOHAN DAS VS	SATYAJIT SAMAL VS	// // 0
246	WP(C)/0005483/2021	STATE OF ODISHA SANTOSH KUMAR PATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
247	WP(C)/0005484/2021	STATE OF ODISHA RAMAHARI PATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
248	WP(C)/0005485/2021	STATE OF ODISHA TANUJA KUMARI NAYAK VS	SATYAJIT SAMAL VS	// // 0
249	WP(C)/0005486/2021	STATE OF ODISHA AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0005487/2021	BABULA NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
251	WP(C)/0005488/2021	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// 0 //
252	WP(C)/0005489/2021	PRADEEPTA KUMAR DAS VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
253	WP(C)/0005490/2021	LAXMIDHARA BARIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
254	WP(C)/0005491/2021	RATAN PODH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
255	WP(C)/0005492/2021	NARESH MEHETA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
256	WP(C)/0005493/2021	SITA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
257	WP(C)/0005494/2021	PRIYAJANA KONHAR VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
258	WP(C)/0005495/2021	SITA NAYAK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
259	WP(C)/0005496/2021	INDIRA SAHU VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
260	WP(C)/0005497/2021	BABULA DAKUA VS STATE OF ODISHA	H.K.MOHAPATRA VS	// 0 //
261	WP(C)/0005498/2021	NAVIDATYA PRADHAN	H.N.MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0005499/2021	SITA NAYAK	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0005500/2021	PRANIP KUMAR PRADHAN	BIKIRAM KESHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0005501/2021	RAHAS BIHARI MAHAPATRA	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0005502/2021	KRUSHNA MEHER	AMLAN SHAKTI PAUL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0005503/2021	JUDHISTIR MALLICK	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0005504/2021	BISHNU MOHAN NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0005505/2021	PRADIPTA KISHORE DASH	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0005506/2021	R.K.METALIKS PVT. LTD.	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0005507/2021	MAMATA KUMARI SASMAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0005508/2021	BIJAYA KISHORE KANDI	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0005509/2021	MINAKHI KUMARI MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0005510/2021	STATE OF ODISHA JADUMANI BAITHARU VS	KRISHNA CHANDRA SAHU VS	// // 0
274	WP(C)/0005511/2021	STATE OF ODISHA RANJIT KUMAR SAHOO VS	RANJIT MOHANTY VS	// // 0
275	WP(C)/0005512/2021	STATE OF ODISHA LATA SWAIN @ LATIKA NAYAK VS	ARUN KUMAR BUDHIA VS	// // 0
276	WP(C)/0005513/2021	STATE OF ODISHA JNYANA RANJAN NAYAK VS	ARJUNA CHARAN BEHERA VS	// // 0
277	WP(C)/0005514/2021	OPTCL BIJAYA KUMAR PRADHAN VS	SUBHADUTTA ROUTRAY VS	// // 0
278	WP(C)/0005515/2021	STATE OF ODISHA GIRIDHARI ROUT VS	SUBHADUTTA ROUTRAY VS	// // 0
279	WP(C)/0005516/2021	STATE OF ODISHA INDIRA GANDHI NATIONAL OPEN UNIVERSITY VS	RAJENDRA KRUSHNA BOSE VS	// // 0
280	WP(C)/0005517/2021	THE GENERAL SECRETARY, ALL ORISSA PRIVATE SECURITY KARMACHARI SANGHA, DR. JYOTIRMAYEE DASH VS	SIOUBHAGYA S. DAS VS	// // 0
281	WP(C)/0005518/2021	STATE OF ODISHA GAGAN BIHARI MALLA VS	KISHORE KUMAR JENA VS	// // 0
282	WP(C)/0005519/2021	STATE OF ODISHA UMESH CHANDRA TRIPATHY VS	SISIR KUMAR PUROHIT VS	// // 0
283	WP(C)/0005520/2021	NARESH CHANDRA TRIPATHY JAMBESWAR MUKHI VS	LAGNAJIT PATTNAIK VS	// // 0
		INSPECTOR IN CHARGE, BAYREE POLICE STATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0005521/2021	NARENDRA KUMAR NAYAK VS TAHASILDAR, KENDRAPARA	DURGA PRASAD JENA VS	// 0 //
285	WP(C)/0005522/2021	SMRUTIREKHA DORA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
286	WP(C)/0005523/2021	TULASI MALL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
287	WP(C)/0005524/2021	KHAGESWAR NAYAK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
288	WP(C)/0005525/2021	BISWAMBAR NATH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
289	WP(C)/0005526/2021	KALPANA MISHRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
290	WP(C)/0005527/2021	JEETENDRA MAHARANA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
291	WP(C)/0005528/2021	GIRIDHARI JENA VS TRANSPORT COMMISSIONER, ODISHA,	HARA PRASAD MOHANTY VS	// 0 //
292	WP(C)/0005529/2021	PRASANN KUMAR BISWAL VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
293	WP(C)/0005530/2021	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	SIDHARTH SWAIN VS	// 0 //
294	WP(C)/0005531/2021	RABINARAYAN HOTA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
295	WP(C)/0005532/2021	BRUNDABAN SAHOO	SURYA NARAYAN PATNAIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005533/2021	SASHADHAR BEHERA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005534/2021	DAMODAR PADHY	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005535/2021	BIDHUBHUSAN SETHI	BIKRAM KESHARI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005536/2021	KALANDI CHARAN JENA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005537/2021	BABINA KUMARI PADHY	SIBAPRASAD SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005538/2021	RATNAKAR PRUSTY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005539/2021	LAXMAN BHOI	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005540/2021	KARTIK CHANDRA SWAIN	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005541/2021	BHARAT CHARAN NAYAK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005542/2021	BHAGABAN PATRI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005543/2021	LAXMAN BHOI	DEBARAJ MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005544/2021	STATE OF ODISHA M/S MAHAVIR INFRA DEVELOPERS PVT. LTD	KANANBALA ROY CHOUDHURY	// //
		VS	VS	0
308	WP(C)/0005545/2021	STATE OF ODISHA BIREN KUMAR KHANDAI	SIDHARTHA SWAIN	// //
		VS	VS	0
309	WP(C)/0005546/2021	STATE OF ODISHA RASHMI REKHA PRADHAN	BIREN SANKAR TRIPATHY	// //
		VS	VS	0
310	WP(C)/0005547/2021	STATE OF ODISHA M/S P.M. CONTRACTORS PVT. LTD.	KANANBALA ROY CHOUDHURY	// //
		VS	VS	0
311	WP(C)/0005548/2021	STATE OF ODISHA SUVENDU KUMAR NAYAK	MANAS RANJAN SATPATHY	// //
		VS	VS	0
312	WP(C)/0005549/2021	THE BMC GOUTAM SAMANTARAY	ABHAYA KUMAR BEHERA	// //
		VS	VS	0
313	WP(C)/0005550/2021	R.T.O.,NABARANGPUR SARATA GOUDA	ABHAYA KUMAR BEHERA	// //
		VS	VS	0
314	WP(C)/0005551/2021	R.T.O., KORAPUT AMINA BIBI@ AMENA BIBI	ABINASH ROURAY	// //
		VS	VS	0
315	WP(C)/0005552/2021	STATE OF ODISHA SABAN KUMAR MOHANTY	ABHAYA KUMAR BEHERA	// //
		VS	VS	0
316	WP(C)/0005553/2021	R.T.O., NABARANGPUR HEMANTA KUMAR PRADHAN	JYOTIRMAYA GUPTA	// //
		VS	VS	0
317	WP(C)/0005554/2021	STATE OF ODISHA RAGHUNATH NAYAK	ABINASH ROURAY	// //
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005555/2021	GOURANGA CHARAN PANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
319	WP(C)/0005556/2021	GOBINDA CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
320	WP(C)/0005557/2021	JOGESH CHANDRA ACHARYA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
321	WP(C)/0005558/2021	BUDHADEV SAHU VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
322	WP(C)/0005559/2021	BINAYA KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
323	WP(C)/0005560/2021	ATUL CHANDRA JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
324	WP(C)/0005561/2021	BINATA RANA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
325	WP(C)/0005562/2021	BHARAT SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
326	WP(C)/0005563/2021	KARTIKESWAR SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
327	WP(C)/0005564/2021	RAJKISHOR PATTANAİK VS UNION OF INDIA	SAROJ RANJAN SUBUDHI VS	// 0 //
328	WP(C)/0005565/2021	SUJATA BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
329	WP(C)/0005566/2021	BHIMSEN RANA	JYOTIRMAYA SAHOO	//

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0005567/2021	KRUSHNA CHANDRA PRADHAN	NIRANJAN PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0005568/2021	ALL ODISHA CONTRACTORS ASSOCIATION	PRASHANTA KUMAR NAYAK	//
		VS	VS	()
		STATE OF ODISHA		//
332	WP(C)/0005569/2021	SURENDRA KUMAR MOHAPATRA	DINABANDHU NAYAK	//
		VS	VS	()
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT		//
333	WP(C)/0005570/2021	SUBASINI MOHAPATRA	DINABANDHU NAYAK	//
		VS	VS	()
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT		//
334	WP(C)/0005571/2021	GAJENDRA SAHU	J.N.PANDA	//
		VS	VS	()
		THE TAHASILDAR, KOKSARA,		//
335	WPCRL/0000020/2021	RAKA @ AKASH @ RAKESH BEHERA @ BHOIKARTIK CHANDRA TRIPATHY		//0
		VS	VS	()
		UNION OF INDIA		//
336	ABLAPL/0001885/2021	LAXMI DEHURI	KAMALAKANTA MOHANTA	BADSAHI /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0001886/2021	KUNJABIHARI SAHOO	DEEPAK KU SAHOO	PATTAMUNDAI /126 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0001887/2021	MARY MARGARET KINDO	BINI MISHRA	//0
		VS	VS	()
		UNION OF INDIA		//
339	ABLAPL/0001888/2021	LIVINUS KINDO	BINI MISHRA	//0
		VS	VS	()
		UNION OF INDIA		//
340	ABLAPL/0001889/2021	FULLAMANI PATRA	AJAYA KUMAR MOHARANA	NILGIRI /47 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0001890/2021	LIVINUS KINDO SACHIDANANDA PATRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// NILGIRI /47 /2021 ()
342	ABLAPL/0001891/2021	SADA MALLIK @ SAHADEV MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHAKALPARA /24 /2021 ()
343	ABLAPL/0001892/2021	MAMINA SAMAL @ MAMATA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// PARADEEP LOCK /30 /2021 ()
344	ABLAPL/0001893/2021	NIBEDITA MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// NISCHINTAKOILI /12 /2021 ()
345	ABLAPL/0001894/2021	ABINASH BARIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// / /0 ()
346	ABLAPL/0001895/2021	DUSHASAN PALEI VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// PURI SADAR /292 /2020 ()
347	ABLAPL/0001896/2021	RAMA CHANDRA SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	// CHANDRASEKHARPUR /482 /2020 ()
348	ABLAPL/0001897/2021	SURYAKANTA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI /126 /2020 ()
349	ABLAPL/0001898/2021	JATINDRA MOHAN PARIDA @ JITENDRA MOHAN PARIDA VS STATE OF ODISHA	BANHARIDAS CHHUALSINGH VS	// LAXMISAGAR P.S. /30 /2021 ()
350	ABLAPL/0001899/2021	SUMAN RAY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// / /0 ()
351	ABLAPL/0001900/2021	SAROJINI @ SAJANI PARIDA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// KHALLIKOTE /30 /2021 ()

ORISSA HIGH COURT**FILING REPORT AS ON :10/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0001901/2021	BIGA @ BHAGABAN JHODIA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	KASHIPUR /126 /2020 () //
353	ABLAPL/0001902/2021	RAMAKANTA BIHARI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
354	ABLAPL/0001903/2021	SMRUTI RANJAN ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /323 /2019 () //
355	ABLAPL/0001904/2021	SANJEEV KUMAR SAMANTRAY VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /117 /2019 () //
356	ABLAPL/0001905/2021	SANJAY GIRI @ SANJAY KU GIRI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JALESWAR /43 /2021 () //
357	ABLAPL/0001906/2021	SAHID ANWAR KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /816 /2020 () //
358	ABLAPL/0001907/2021	MUSTAQ @ MURMUSTEK M.ALLI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BIRIDI PS /197 /2020 () //
359	ABLAPL/0001908/2021	MUSTAQ ALLI @ MURMUSTEK M.ALLI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BIRIDI PS /212 /2020 () //
360	ABLAPL/0001909/2021	MUSTAQ ALLI @ MUR MUSTEKM-ALLI VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BIRIDI PS /213 /2020 () //
361	ABLAPL/0001910/2021	MANAMATH DAS VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /77 /2020 () //
362	ABLAPL/0001911/2021	SOUMYA RANJAN SUKLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CUTTACK SADAR /83 /2021 () //
363	ABLAPL/0001912/2021	CHHABI BISWAL	YUGANTAR SAHU	BOLAGARH P.S. /140 /2019

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0001913/2021	STATE OF ODISHA SUCHISMITA JENA	RASHMI KANTA ACHARYA	// CAPITAL P.S. /460 /2013
		VS	VS	()
365	ABLAPL/0001914/2021	STATE OF ODISHA BARU KUMBHAR	SIDDHARTH GOUTAM DAS	// BELPARA /10 /2021
		VS	VS	()
366	ABLAPL/0001915/2021	STATE OF ODISHA K.SRINIVAS	TUKUNA KUMAR MISHRA	// BORIGUMMA /21 /2021
		VS	VS	()
367	ABLAPL/0001916/2021	STATE OF ODISHA HEMAENDRA PRASAD SAHOO @ HEMENDRA SAHOO @ ANIRUDH KUMAR NAYAK	SUDHAKAR ANIRUDH NAYAK	// BHADRAK RURAL /65 /2021
		VS	VS	()
368	ABLAPL/0001917/2021	STATE OF ODISHA MINAKHI BEHERA	AMLAN SHAKTI PAUL	// TOMANDO /30 /2021
		VS	VS	()
369	ABLAPL/0001918/2021	STATE OF ODISHA KISHORE MALLIK @ KISHORE CHANDRA MAJAPATI	PRANAV CHANDRA JENA	// JALESWAR /41 /2021
		VS	VS	()
370	ABLAPL/0001919/2021	STATE OF ODISHA JITENDRA MALLICK	IMRAN KHAN	// KISSANNAGAR PS /81 /2020
		VS	VS	()
371	ABLAPL/0001920/2021	STATE OF ODISHA SAMIM ANSARI	ANIRUDHA DAS	// / /0
		VS	VS	()
372	ABLAPL/0001921/2021	STATE OF ODISHA SABI @ SABITRI NAIK	SIBA PRASAD MISHRA	// BANKI /13 /2021
		VS	VS	()
373	ABLAPL/0001922/2021	STATE OF ODISHA CHILA @ TAPAN MALIK	JAYAKRISHNA MOHAPATRA	// DHUSURI /17 /2021
		VS	VS	()
374	ABLAPL/0001923/2021	STATE OF ODISHA BINAYAK PRASAD RAIGURU	BIJAYA KUMAR MISHRA	// BARAMBA /24 /2021
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0001924/2021	STATE OF ODISHA NILIMA SAHOO VS	JAJATI KESHARI KHUNTIA VS	// BADAMBADI /12 /2021 ()
376	ABLAPL/0001925/2021	STATE OF ODISHA LAXMIDHAR DALEI VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /41 /2021 ()
377	ABLAPL/0001926/2021	STATE OF ODISHA GOUTAM KUMAR JENA VS	RAMA CHANDRA JENA VS	// TALASARI MARINE /9 /2020 ()
378	ABLAPL/0001927/2021	STATE OF ODISHA MD. APTAR VS	CHHABI BEHERA VS	// JATNI P.S. /68 /2020 ()
379	ABLAPL/0001928/2021	STATE OF ODISHA MADHU BEHERA @ MADHUSUDAN BEHERA VS	CHHABI BEHERA VS	// KHALLIKOTE /224 /2019 ()
380	ABLAPL/0001929/2021	STATE OF ODISHA CHHETU @ SHETU SAMANTARAY VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /348 /2020 ()
381	ABLAPL/0001930/2021	STATE OF ODISHA KALIA @ KALU MALLIK VS	SAROJ KUMAR DASH VS	// TANGI (KHURDA) /22 /2021 ()
382	ABLAPL/0001931/2021	STATE OF ODISHA LOKA NATH SAHU @ LOKA VS	JYOTIRMAYA SAHOO VS	// GOSANINUAGAM /141 /2020 ()
383	ABLAPL/0001932/2021	STATE OF ODISHA GANDHARB PRADHAN @ MADHAB VS	SUSANTA KUMAR MISHRA VS	// SARANAKUL /151 /2021 ()
384	ABLAPL/0001933/2021	STATE OF ODISHA ASHOK KUMAR BHOI @ BABU VS	AJIT KUMAR MOHANTY VS	// DHENKANAL TOWN /206 /2013 ()
385	ABLAPL/0001934/2021	STATE OF ODISHA SUBODH KUMAR MOHANTY VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	// BALASORE SADAR /8 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :10/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0001935/2021	PRAMILA ACHARYA VS STATE OF ODISHA(VIG.)	AMIT PRASAD BOSE VS	// ()//
387	ABLAPL/0001936/2021	AMINA @ AMULA BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// ()//
388	ABLAPL/0001937/2021	KRUSHNA CHANDRA @ KALIA ROUT VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BYREE /23 /2021 ()//
389	ABLAPL/0001938/2021	DIPA @ JAJATI KESHARI BALA VS STATE OF ODISHA	D.C.SWAIN VS	BALIKUDA /314 /2020 ()//
390	ABLAPL/0001939/2021	TRILOCHAN BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIALI /339 /2020 ()//
391	ABLAPL/0001940/2021	BALARAM JENA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANDARIPOKHARI /42 /2021 ()//
392	WPC(OA)/0000353/2018	SANATAN PANDA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// ()//
393	WPC(OA)/0001340/2019	DR. KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// ()//
394	WPC(OA)/0002350/2019	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	K.C. SAHU VS	// ()//
395	WPC(OAC)/0000181/2018	DR. STHITAPRAJNA LENKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// ()//
396	WPC(OAC)/0000194/2018	DINABANDHU JANI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()//
397	WPC(OAC)/0000483/2018	HARIHAR MOHAPATRA	SIDHESWAR MALLIK, P.C.DAS, M.MALLIK	//

ORISSA HIGH COURT**FILING REPORT AS ON :10/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
398	WPC(OAC)/0000915/2012	DR. NARAYAN PADHY	DILLIP KUMAR PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WPC(OAC)/0001057/2019	NILAMANI BARIK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WPC(OAC)/0002788/2016	MOHAN ROUTA	SIDHESWAR MALLIK, P.C.DAS, M.MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
401	WPC(OAC)/0002789/2016	BICHITRANANDA PATRA	SIDHESWAR MALLIK, P.C.DAS, M.MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
402	CONTC(CPC)/0000214/2017	PRATYUSA KUMAR DAS	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :10/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2021 RPFAM/8/2021	KRISHNA DAS-MP	PRIYA RANJAN SINGH
2	17/2021 RPFAM/8/2021	KRISHNA DAS-MP	PRIYA RANJAN SINGH
3	29/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
4	30/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
5	31/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
6	32/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
7	33/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
8	34/2021 CRLMP/125/2021	SUJATA ANJALI MALLICK-MP	AMIYA KUMAR MOHANTY (A)
9	34/2021 RFA/216/2004	CHAITANYA PR.SAHOO-MP	M/S.BIDYADHAR MISRA
10	35/2021 CRLMP/277/2021	DEEPAK KINDO-MP	BINI MISHRA
11	36/2021 CRLMP/280/2021	DEBA PRAKASH MOHAPATRA-MP	SOUMENDRA PATTNAIK
12	40/2021 RVWPET/324/2019	KELU CHARAN MOHANTY-MP	ADV.
13	41/2021 RVWPET/38/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
14	43/2021 TRP(C)/42/2021	SWARNA PRAVA SUBUDHI-MP	KSHIROD KUMAR PAHIL
15	44/2021 TRP(C)/43/2021	MUKTAMANI BEHERA-MP	PRADEEP KUMAR DAS
16	45/2021 TRP(C)/44/2021	MAMATA MAHALIK-MP	PRASANTA KUMAR MOHANTY (2)
17	65/2021 CRLREV/383/2020	EBIEL RAITA-MP	SOUBHAGYA KUMAR DASH
18	66/2021 CRLREV/55/2021	KRUPASINDHU SAHU-MP	H.S.MISHRA
19	67/2021 CRLREV/55/2021	KRUPASINDHU SAHU-MP	H.S.MISHRA
20	68/2021 CRLREV/57/2021	MIHIR KUMAR SWAIN-MP	PRAVAT KUMAR BISWAL
21	69/2021 RSA/343/2019	SANTILATA SAHOO-MP	BIBEKANANDA BHUYAN
22	70/2021 RSA/343/2019	SANTILATA SAHOO-MP	BIBEKANANDA BHUYAN
23	71/2021 CMP/1024/2019	BHUPATI BHUSAN DHAL-MP	NALINIKANTA SAHOO
24	71/2021 RSA/144/2019	USHA SAHU-MP	SUVENDU KUMAR RAY
25	72/2021 RSA/11/2008	NILIMA DEY-MP	
26	73/2021	PURNA CH.BEHERA-MP	SUDARSAN BEHERA

27	RSA/14/2021 118/2021 MACA/70/2021	THE SR. D.M.,ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
28	119/2021 MACA/75/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
29	130/2021 CRLA/86/2021	DIPAK MANDAL-MP	JUGALA KISHORE PANDA
30	131/2021 CRLA/86/2021	DIPAK MANDAL-MP	JUGALA KISHORE PANDA
31	132/2021 CRLA/253/2019	D.ISWAR REDDY-MP	M/S.N.N.MOHAPATRA
32	133/2021 CRLA/582/2019	MADHU BARAL@MADHU SUDAN BARAL-MP	TARA PRASAD MOHAPATRA
33	163/2021 BLAPL/488/2021	RABINDRA KUMAR SAHOO-MP	DEVASHIS PANDA
34	164/2021 BLAPL/471/2020	MADHABA KHARA-MP	DIPTI RANJAN BHOKTA
35	172/2021 BLAPL/6303/2020	CHANDRA SEKHAR KHORA-MP	AMIT PRASAD BOSE
36	192/2021 ABLAPL/911/2021	NIHAR RANJAN DASH-MP	PIYUSH KUMAR MISHRA
37	212/2021 CRLMC/220/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
38	213/2021 CRLMC/219/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
39	214/2021 CRLMC/215/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
40	215/2021 CRLMC/199/2021	JIBA BIKASH PARISAD-MP	TIRTH KUMAR SAHU
41	216/2021 CRLMC/225/2021	BIPRA CHARAN PATNAIK-MP	SURYAKANTA DWIBEDI
42	217/2021 CRLMC/239/2021	NIRUPAMA BEHERA-MP	SANJAY KUMAR PRADHAN
43	464/2021 WA/152/2021	PUSPANJALI JENA-MP	BUDHADEV ROUSTRAY
44	465/2021 WA/152/2021	PUSPANJALI JENA-MP	BUDHADEV ROUSTRAY
45	466/2021 WA/152/2021	PUSPANJALI JENA-MP	BUDHADEV ROUSTRAY
46	467/2021 WA/153/2021	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK (A.G.A.)
47	468/2021 WA/153/2021	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK (A.G.A.)
48	469/2021 WA/153/2021	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK (A.G.A.)
49	2590/2021 WP(C)/5361/2021	SUDHAPRIYA SENAPATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
50	2591/2021 WP(C)/5364/2021	SRADHANJALI MISHRA-MP	GOURI MOHAN RATH
51	2592/2021 WP(C)/5366/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
52	2593/2021 WP(C)/5366/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
53	2594/2021 WP(C)/5367/2021	DEBASISH SEN-MP	SAMIR KUMAR MISHRA
54	2595/2021 WP(C)/5365/2021	NEURON HS SCHOOL OF SCIENCE AND TECHNOLOGY,-MP	SAMIR KUMAR MISHRA
55	2596/2021 WP(C)/5385/2021	HARAPRASAD MISHRA-MP	SUKANTA KUMAR MISHRA
56	2597/2021 WP(C)/5387/2021	DHABLESWAR PATTANAIAK-MP	S.K.SANGANERIA
57	2598/2021 WP(C)/5390/2021	AJAY KUMAR DALAI-MP	B.S.TRIPATHY 1

58	2599/2021 WP(C)/5392/2021	PRAFULLA KUMAR MOHAPATRA-MP	PRABODHA CHANDRA NAYAK
59	2600/2021 WP(C)/5399/2021	DIPTI KUMAR MAHANTA-MP	NIRMAL RANJAN ROUSTRAY
60	2601/2021 WP(C)/5405/2021	MAGMA FINCORP LTD.-MP	JAYDEEP PAL
61	2602/2021 WP(C)/5408/2021	TVS CREDIT SERVICES LTD.-MP	JAYDEEP PAL
62	2603/2021 WP(C)/5407/2021	AAUSWT (AIGINIA ALUGADI UTHADOKANI SANGHA WEST BENGAL)	SANGITA MOHANTY
63	2604/2021 WP(C)/5413/2021	PRAFULLA KUMAR BHOLA-MP	PRADEEP KUMAR KHUNTIA
64	2605/2021 WP(C)/5415/2021	ARUN KUMAR DASH-MP	SUMITRA MOHANTY
65	2606/2021 WP(C)/5416/2021	M/S NARAYAN PHARMACEUTICALS PVT LTD,-MP	TARINEE PRASAD TRIPATHY
66	2607/2021 WP(C)/37700/2020	UTTAM KUMAR PATRA-MP	SANGITA MOHANTY
67	2608/2021 WP(C)/37704/2020	PRASANTA KUMAR BARMA-MP	SANGITA MOHANTY
68	2609/2021 WP(C)/37706/2020	BHRAMARBAR BISWAL-MP	SANGITA MOHANTY
69	2610/2021 WP(C)/37707/2020	JAGABANDHU MAHARANA-MP	SANGITA MOHANTY
70	2611/2021 WP(C)/37709/2020	PRADEEP KUMAR SAHOO-MP	D.R.NANDA
71	2612/2021 WP(C)/37710/2020	AJAYA KUMAR SAHOO-MP	D.R.NANDA
72	2613/2021 WP(C)/37712/2020	MANOJ KUMAR PATRA-MP	D.R.NANDA
73	2614/2021 WP(C)/13119/2009	BRAJEN CH.CHAKRABART-MP	M/S.SAMVIT MOHANTY
74	2615/2021 WP(C)/5360/2021	PRIYESH KUMAR RAM-MP	RAJIV KUMAR MAHANTA
75	2617/2021 WP(C)/21320/2017	CHAIRMAN-CUM-MANAGING DIRECTOR,MAHANADI COMMISSION	R.R.DAS
76	2619/2021 WP(C)/25969/2020	SHREE EQUIPMENTS AND ENGINEERS-MP	NIRANJAN LENKA
77	2620/2021 WP(C)/19671/2008	PANA DAS-MP	M/S.AJODHYA NATH SAHU
78	2621/2021 WP(C)/4404/2021	JYOTIRMA YEE SETHY-MP	SUKANTA KUMAR DALAI
79	2622/2021 WP(C)/5422/2021	BANAMALI DAKUA-MP	BIRAJA PRASANNA SATAPATHY
80	2623/2021 WP(C)/5427/2021	PABITRA PARIAD-MP	ANTARYAMI SWAIN
81	2624/2021 WP(C)/10339/2020	BISHNU PRIYA PANIGRIHI-MP	B.MOHAPATRA
82	2625/2021 WP(C)/5429/2021	K.BADRI NARAYAN PATRO-MP	UMESH CHANDRA PATNAIK
83	2626/2021 WP(C)/5430/2021	BHARATIYA BIKASH PARISAD-MP	R.R.DAS
84	2627/2021 WP(C)/28450/2019	KELU CHARAN MOHANTY-MP	M/S.RAMANATH ACHARYA
85	2628/2021 WP(C)/5438/2021	IDCOL-MP	SOMANATH MISHRA
86	2630/2021 WP(C)/5406/2021	SANTOSH KUMAR PRADHAN-MP	SUSHANTA KU. JOSHI
87	2631/2021 WP(C)/5444/2021	KALPANA NAYAK-MP	ABHIRAM SWAIN
88	2632/2021 WP(C)/5448/2021	BATA KRUSHNA NAIK-MP	SHIVSANKAR MOHANTY
89	2633/2021	SANJEEB SINGH-MP	PRASANNA KUMAR MOHANTY

90	WP(C)/5454/2021 2634/2021	SMRUTI RANJAN MOHANTY-MP	PRASANTA KUMAR JENA
91	WP(C)/5456/2021 2635/2021	BIJAYA KU.BEHERA-MP	M/S.PRASANTA KU.SAHOO
92	WP(C)/14791/2015 2636/2021	M/S. KRSNAA DIAGNOSTICS PVT. LTD.-MP	MANU MAHESHWARI
93	WP(C)/4711/2021 2643/2021	RABINDRA KUMAR SAHOO-MP	RASHMI RANJAN MISHRA
94	WP(C)/5488/2021 2644/2021	PRANIP KUMAR PRADHAN-MP	BIKIRAM KESHARI MOHANTY
95	WP(C)/5500/2021 2645/2021	BISHNU MOHAN NAYAK-MP	SAMIR KUMAR MISHRA
96	WP(C)/5504/2021 2646/2021	R.K.METALIKS PVT. LTD.-MP	SAMIR KUMAR MISHRA
97	WP(C)/5506/2021 2647/2021	MAMATA KUMARI SASMAL-MP	KRISHNA CHANDRA SAHU
98	WP(C)/5507/2021 2648/2021	BIJAYA KISHORE KANDI-MP	BINODINI SINGH
99	WP(C)/5508/2021 2649/2021	MINAKHI KUMARI MISHRA-MP	KRISHNA CHANDRA SAHU
100	WP(C)/5509/2021 2651/2021	JADUMANI BAITHARU-MP	KRISHNA CHANDRA SAHU
101	WP(C)/5510/2021 2652/2021	JNYANA RANJAN NAYAK-MP	ARJUNA CHARAN BEHERA
102	WP(C)/5513/2021 2653/2021	BIJAYA KUMAR PRADHAN-MP	SAUBHAGYA KUMAR SAMAL
103	WP(C)/5514/2021 2654/2021	GIRIDHARI ROUT-MP	SATYA PRAKASH NATH
104	WP(C)/5515/2021 2655/2021	INDIRA GANDHI NATIONAL OPEN UNIVERSITY,-MP	RAJENDRA KRUSHNA BOSE
105	WP(C)/5516/2021 2656/2021	DR. JYOTIRMA YEE DASH-MP	SOUBHAGYA S. DAS
106	WP(C)/5517/2021 2657/2021	RADHA KRISNA DASH-MP	M/S.DR.J.K.LENKA
107	WP(C)/16335/2018 2658/2021	UMESH CHANDRA TRIPATHY-MP	SISIR KUMAR PUROHIT
108	WP(C)/5519/2021 2659/2021	ANJAN KUMAR SAHOO-MP	
109	WP(C)/35204/2020 2660/2021	GOUTTAM CHARAN NAYAK-MP	GYANA RANJAN SETHI
110	WP(C)/3895/2021 2661/2021	UNION OF INDIA-MP	D.R.SWAIN
111	WP(C)/2055/2021 2662/2021	JAMBESWAR MUKHI-MP	LAGNAJIT PATTNAIK
112	WP(C)/5520/2021 2663/2021	RASHMI REKHA PRADHAN-MP	BIREN SANKAR TRIPATHY
113	WP(C)/5546/2021 2664/2021	SUVENDU KUMAR NAYAK-MP	MANAS RANJAN SATPATHY
114	WP(C)/5548/2021 2665/2021	AMINA BIBI@ AMENA BIBI-MP	ABINASH ROU TRAY
115	WP(C)/5551/2021 2666/2021	RAGHUNATH NAYAK-MP	ABINASH ROU TRAY
116	WP(C)/5554/2021 2667/2021	KRUSHNA CHANDRA PRADHAN-MP	NIRANJAN PANDA
117	WP(C)/5567/2021 2668/2021	ALL ODISHA CONTRACTORS ASSOCIATION-MP	PRASHANTA KUMAR NAYAK
118	WP(C)/5568/2021 94/2021	SAUDAMINI DEI-MP	
119	CONTC/227/2021 95/2021	BAISNAB CHARAN PANDA-MP	BINODINI SINGH
120	CONTC/6415/2020 96/2021	BAISNAB CHARAN PANDA-MP	BINODINI SINGH
	CONTC/1878/2020		

121	97/2021 CONTC/5785/2020	SAGARIKA PRAHARAJ-MP	
122	117/2021 MACA/910/2015	MANAS RANJAN PARIDA-MP	
123	165/2021 BLAPL/6930/2019	BRAJAMOHAN PATANIK-MP	SANJIB SWAIN
124	166/2021 BLAPL/6929/2019	BRAJAMOHAN PATANIK-MP	SANJIB SWAIN
125	167/2021 BLAPL/6928/2019	BRAJAMOHAN PATNAIK-MP	SANJIB SWAIN
126	168/2021 BLAPL/6927/2019	BRAJAMOHAN PATANIK-MP	SANJIB SWAIN
127	169/2021 BLAPL/6932/2019	BRAJAMOHAN PATANIK-MP	SANJIB SWAIN
128	170/2021 BLAPL/6931/2019	BRAJAMOHAN PATANIK-MP	SANJIB SWAIN
129	171/2021 BLAPL/1788/2019	BRAJA MOHAN PATNAIK-MP	
130	193/2021 ABLAPL/2124/2020	MAHESWAR DAS-MP	
131	194/2021 ABLAPL/4712/2018	DURGA MADHAB NAYAK-MP	BIBHUDANANDA MOHAPATRA
132	195/2021 ABLAPL/4710/2018	CHANDRASEKHAR NAYAK-MP	BIBHUDANANDA MOHAPATRA
133	2616/2021 WP(C)/11128/2020	JANGYESWAR KALAS-MP	
134	2618/2021 WP(C)/1033/2021	BIBEKANANDA PRAHARAJ-MP	
135	2629/2021 WP(C)/8903/2020	PRAFULLA CHANDRA SINGH-MP	
136	2637/2021 WP(C)/26973/2020	M/S.KJS AHLUWALIA, SOLE PROPRIETORSHIP FIRM-MP	
137	2638/2021 WP(C)/27731/2020	RAMESH PRASAD SAO-MP	
138	2639/2021 WP(C)/27672/2020	M/S.GHANASHYAM MISRA AND SONS PVT.LTD.-MP	
139	2640/2021 WP(C)/29112/2020	BAJRANG SHARDA-MP	
140	2641/2021 WP(C)/28141/2020	M/S SERAJUDDIN AND CO.-MP	
141	2642/2021 WP(C)/27751/2020	M/S KALINGA MINING CORPORATION-MP	
142	2650/2021 WP(C)/1932/2021	AJAYA KUMAR ROUSTRAY-MP	